

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/1736(KB)2019
TA/1342(KB)2019,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	FAVOURITE SMALL INVESTMENT LTD. & ORS.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Applicant

Ms. Meenakshi Manot, Adv.]

Ms. Mnju Bhuteria, Adv.] For the Applicant in TA/1342(KB)2019

Ms. Tanvi Luhariwala, Adv.]

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Applicant in TA/1342(KB)2019 present.
2. At the request of the learned Counsel Mr. D.N. Sharma appearing on behalf of the Applicant, matter stands adjourned to **25th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**